

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

Petition(s) for Special Leave to Appeal (Civil) No(s).2057/2011

(From the judgement and order dated 09/09/2010 in MA No.
466/2006 of The HIGH COURT OF PATNA)

RANJANA PRAKASH AND ORS Petitioner(s)

VERSUS

THE DIVISIONAL MANAGER AND ANR Respondent(s)

(With appln(s) for permission to place addl. documents on record
and prayer for interim relief and office report)

Date: 31/01/2011 This Petition was called on for hearing today.

CORAM : HON'BLE MR. JUSTICE R.V. RAVEENDRAN
HON'BLE MR. JUSTICE A.K. PATNAIK

For Petitioner(s) Ms. Manita Verma, Adv.
Mr. Devashish Bharuka, Adv.

For Respondent(s)

UPON hearing counsel the Court made the following
O R D E R

Issue notice.

(Ravi P. Verma)
Court Master

(M.S. Negi)
Court Master